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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 12/241/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company:

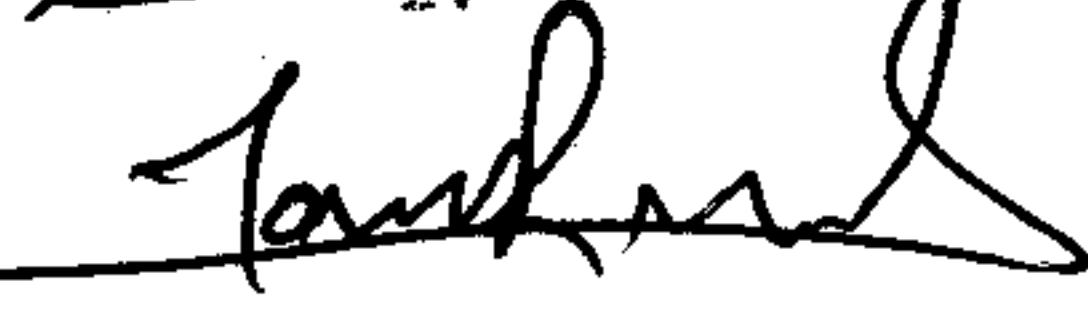
Sureshbhai K. Patel & Ors.

V/s.

Amarnath Fab Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	
2.	Tarun H. Rawat	A. R.	PETITIONER'S	

ORDER

Mr. Tarun Rawat Authorised Representative present for Petitioners no. 1 to 5. Learned Advocate Mr. Pavan Godiawala present for Respondents.

Heard Learned Counsel for Respondent.

Order reserved on admission.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.